

and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1184/96]

Annual Report and Review by the Govt. of the working of Central Council of Homoeopathy. New Delhi for 1994-95 alongwith Audited Accounts and statement showing reasons for delay in laying these papers etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): Sir, on behalf of Shri Saleem Iqbal Shervani, I beg to lay on the Table

- (1) (i) A copy of Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1994-95, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 1994-95
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-1185/96]

- (3) (i) A copy of Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Research Institute for Yoga, New Delhi, for the year 1994-95.

[Placed in Library. See No. LT-1186/96]

- (4) (i) A copy of Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore for the year 1995-96
- (ii) A copy of the Annual Report (Hindi and English versions) of All India Institute of Speech and Hearing, Mysore, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the

working of the All India Institute of Speech and Hearing, Mysore, for the year 1995-96.

[Placed in Library. See No. LT-1187/96]

- (5) (i) A copy of Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor for the year 1995-96.
- (ii) A copy of the Annual Report (Hindi and English versions) of Pasteur Institute of India, Coonoor for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor for the year 1995-96.

[Placed in Library. See No. LT-1188/96]

- (6) (i) A copy of Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Populations Sciences, Mumbai, for the year 1995-96.

[Placed in Library. See No. LT-1189/96]

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

- (a) (i) Review by the Government of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1995-96.
 - (ii) Annual Report of the Hindustan Latex Limited, Thiruvananthapuram, for the year 1995-96, alongwith Audited Accounts and comments and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1190/96]
- (b) (i) Review by the Government of the working of the Hospital Services Consultancy Corporation (I) Limited, New Delhi, for the year 1995-96.
 - (ii) Annual Report of the Hospital Service Consultancy Corporation (I) Limited, New

Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1191/96]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Medical Council of India, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT-1192/96]

- (9) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hospital Services Consultancy Corporation (India) Limited and the Ministry of Health and Family Welfare for the year 1996-97.

[Placed in Library. See No. LT-1193/96]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1995-96.

[Placed in Library. See No. LT-1194/96]

Railways Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Amendment Rules, 1996 and Annual Report, Annual Accounts and Review by the Govt. of working of the Railway Sports Control Board, New Delhi for 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : I beg to lay on the Table :

- (1) A copy of the Railway Claims Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 436(E) in Gazette of

India dated the 26th September, 1996, under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library. See No. LT-1195/96]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Control Board, New Delhi, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Railway Sports Control Board, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Control Board, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT-1196/96]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1197/96]

12.05 hrs.

STANDING COMMITTEE ON AGRICULTURE

STATEMENT

[Translation]

SHRI PADAM SEN CHAUDHARY (Behraich) : Sir, I beg to lay on the Table (Hindi and English versions) of a Statement showing Action Taken by the Govt. on the recommendations contained in Chapter-I and final replies of Chapter-V of the 32nd Action Taken Report of the Parliamentary Standing Committee on Agriculture (Tenth Lok Sabha) on Demands for Grants 1995-96 relating to the department of Agriculture Research and Education.